

Central Administrative Tribunal Principal Bench

**CP No.11/2019
In OA No.2838/2017**

New Delhi, this the 15th day of July, 2019

**Hon'ble Sh. Justice L. Narasimha Reddy, Chairman
Hon'ble Mohd. Jamshed, Member (A)**

(By Advocate: Shri S.K. Gupta)

vs.

1. Sh. Vijay Kumar
Chief Executive Officer
Varunalaya Building
Phase-2, Jhandewalan
Karol Bagh, Delhi-110055.
2. Sh. R.K. Mishra
Member(Administration)
Delhi Jal Board, Varunalaya Building
Phase-2, Jhandewalan
Karol Bagh, Delhi-110055.Respondents

(By Advocate: Shri Shivam Seghal for Ms. Subhawna)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

This contempt case is filed alleging that the respondents did not implement the Order dated 19.09.2018 passed in OA No.2838/2018.

2. Today, it is represented that the respondents have released the provisional pension to the applicant and in that view of the matter, he does not have any grievance. This CP is closed. There shall be no order as to costs.

(Mohd. Jamshed)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

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